

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II, MUMBAI

30. C.P. (IB)-1819/(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.08.2018**

NAME OF THE PARTIES: Om Sai Shipping & Logistics

v/s.

Doshion Veolia Water Solution Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

Both sides present. Counsel for the Corporate Debtor request further time to deal with the certain new documents filed by the Petitioner. Time granted. List this matter on 11.09.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

ISAJ

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)